

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**Company Petition/47/2021
AND
IA (CA) 83, 85, 86, 95, 96/2022 & IA (CA) 128/2023 in
Company Petition/ 47/2021
u/s. 241 of Companies Act**

IN THE MATTER OF:

Rajeev Satpal Lakhanpal & another

...Petitioner/s

AND

Taashee Linux Services Pvt Ltd & 10 others

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Company Petition/47/2021

Learned Counsel Mr Sameer Hussain, for petitioner present physically.
Learned Counsel Mr TV Satya Kumar, for respondent present though Video
Conference.

Since it being a special bench, matter adjourned to 11.07.2024.

IA (CA) 83, 85, 86, 95, 96/2022 & IA (CA) 128/2023

Since it being a special bench, matter adjourned to 11.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)